

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH, COURT III

Item No.114
IB-2649(ND)/2019

IN THE MATTER OF:

Maxwell.

Vs.

ASP Sealing Products Ltd.

....OPERATIONAL CREDITOR

....CORPORATE DEBTOR

SECTION

U/s 9 of IBC

Order delivered on 25.03.2021

CORAM:

DR. DEEPTI MUKESH

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/OC

: Ms. Surabhi Sinha, Advocate.

For the Respondent/CD

: Mr. Rakesh Kumar, Mr. Aditya Nayyar & Mr. Apoorv Gupta
Advocates

ORDER

As per the order dated 10.03.2021 the name of Independent Chartered Accountant as suggested by the IBBI is received by the Registry. Let the same be placed before the Regular Bench.

List the matter on 20th April, 2021.

- Sd -

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

- Sd -

(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)